

R.O.C.No.12964-A/2017-B2

CIVIL JUDGE
TRANSFER & POSTING

NOTIFICATION No. 25 / 2017

The Government in G.O.Ms.No.772, Home (Courts-III) Department, dated 28.10.2015, have issued orders for the constitution of an Additional District Munsif Court at Thirumangalam in Madurai District, in the cadre of Civil Judge.

Tmt. A.Barsad Begam, Judicial Magistrate, Thirumangalam, is transferred and posted as Additional District Munsif, Thirumangalam in Madurai District, in the aforesaid newly sanctioned Court.

HIGH COURT, MADRAS.
DATED : 21.02.2017

Sd./-R.SAKTHIVEL
REGISTRAR GENERAL

OFFICIAL MEMORANDUM

Sub: Courts and Judges – Civil Judge – Tmt. A.Barsad Begam, Judicial Magistrate, Thirumangalam – transferred and posted as Additional District Munsif, Thirumangalam in the newly sanctioned Court - Notification issued - Joining instructions – issued.

Ref: High Court's Notification No. 25 / 2017, dated : 21.02.2017

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Tmt. A.Barsad Begam, Judicial Magistrate, Thirumangalam, who has been transferred and posted as Additional District Munsif, Thirumangalam, in the newly sanctioned court vide High Court's Notification cited above, is required to assume charge of the post of Additional District Munsif, Thirumangalam in the newly sanctioned Court, on 23.02.2017 F.N.

As the inauguration of the Additional District Munsif Court, Thirumangalam, is to be held on 23.02.2017, Tmt. A.Barsad Begam, is required to report to the Principal District Judge, Madurai on 22.02.2017 A.N. without fail, in connection with the inauguration of the said newly sanctioned Court.

After assuming charge of the post of Additional District Munsif, Thirumangalam, Tmt. A.Barsad Begam, is required to hold full additional charge of the post of Judicial Magistrate, Thirumangalam, until further orders.

**HIGH COURT, MADRAS.
DATED : 21.02.2017**

**Sd./-R.SAKTHIVEL
REGISTRAR GENERAL**